

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
SPECIAL PRINCIPAL BENCH
NEW DELHI

C. P. NO. 25/10/2014
 CA. NO.

CORAM:

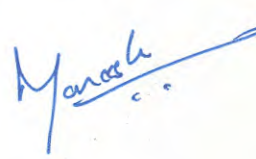


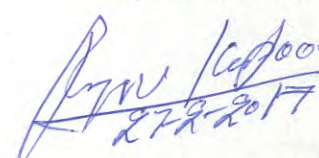
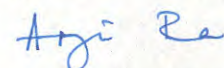
PRESENT: SH. S.K. MOHAPATRA
 HON'BLE MEMBER (T)

SH. R. VARADHARAJAN
 HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: M/s. M/s. Jai Prakash Associates Ltd.

SECTION OF THE COMPANIES ACT: 74(1) b and (2)

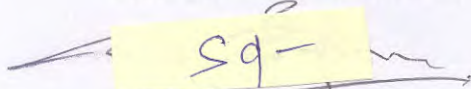
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	M.P. SAKAY	ADVOCATE	FOR APPLICANT(S) J.S. SINHA & J.S. SINHA H.O.F. with Application return	
2.	K. DATTA	ADVOCATE	FOR PETITIONER	
3.	RAHUL MALHOTRA	HI		
4.	Vijendra Kumar	Depositor	FDR NOS - 00602864, 00602865 Investor code - 1014068 00437676, 00437677 and 00437678. I have received the Payment of above FDR.	 27.2.2017.
5.	RATIV KAPOOR	Objector In-pession	FDR. 368685 368683	 27.2.2017
6.	ANJU RANI	ADVOCATE	FOR DEPOSITORS FDR: 00756670 FDR: 00356869 CREDULERAMUS HAZEL GRASMUS	 Anju Ra

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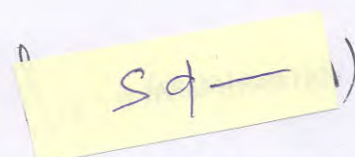
ORDER

Counsel for the Petitioners is present. Counsel for the applicants in Application No.63 & 105/PB/2016 is also present. Both the Counsels represent that arguments have been finally heard in Appeal by the Hon'ble NCLAT, New Delhi. The order has been kept reserved and the orders of Hon'ble NCLAT are awaited.

List the Matter on 21.3.2017.



(S.K. Mohapatra)
Member (Tech.)



(R. Varadharajan)
Member (Judicial)